

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.201  
C.A.(CAA)11(AHM)2024

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Aspen Infra Padubidri Private Limited  
(Transferor Co.)  
Tanti Holdings Private Limited  
(Transferee Co.)

.....Applicant

.....Respondent

**Order delivered on 02/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Dharmishta Raval, Advocate  
For the Respondent :

**ORDER**

Learned Counsel for the applicant seeks one more adjournment in the matter to comply with the last order dated 04.04.2024, which is allowed.

Re-list on 13.06.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**